

RAJYA SABHA

REVISED LIST OF BUSINESS

Tuesday, July 19, 2022

11 A.M.

PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table, entered in the separate list: —

1. SHRI PANKAJ CHAUDHARY for Ministry of Finance;
2. DR. BHAGWAT KARAD for Ministry of Finance; and
3. DR. BHARATI PRAVIN PAWAR for Ministry of Health and Family Welfare.

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON EDUCATION, WOMEN, CHILDREN, YOUTH AND SPORTS

SHRI BHUBANESWAR KALITA

DR. M. THAMBIDURAI to present the 341st Report* (in English and Hindi) of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on "Review of education standards, accreditation process, research, examination reforms and academic environment in Deemed/Private Universities/other Higher Education Institutions".

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON FOOD, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

DR. FAUZIA KHAN

SHRI RAJMANI PATEL to lay on the Table, a copy (in English and Hindi) of the Twenty-first Report on Action Taken by the Government on the Recommendations/Observations contained in its Thirteenth Report (Seventeenth Lok Sabha) on 'Procurement, Storage and Distribution of Foodgrains by Food Corporation of India' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

* The Report was presented to the Hon'ble Chairman, Rajya Sabha on 4th July, 2022 and forwarded to Hon'ble Speaker, Lok Sabha on the same day.

[#]QUESTIONS

QUESTIONS entered in separate lists to be asked and answers given.

LEGISLATIVE BUSINESS

Bill for consideration and passing

*The Weapons of
Mass Destruction
and their Delivery
Systems
(Prohibition of
Unlawful Activities)
Amendment Bill,
2022.*

SHRI S. JAISHANKAR to move that the Bill to amend the Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005, as passed by Lok Sabha, be taken into consideration.

ALSO to move that the Bill be passed.

NEW DELHI;
July 18, 2022 .

P.C. MODY,
Secretary-General.

[#] At 12 Noon.